

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 2186
TO BE ANSWERED ON 07.08.2025**

CONVENING OF THE INDIAN LABOUR CONFERENCE

2186. SHRI RITABRATA BANERJEE:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether it is a fact that a number of trade unions are constantly asking the Union Government to organise the Indian Labour Conference which has not been organised for more than ten years;**
- (b) if so, the details thereof and the reasons therefor; and**
- (c) by when Government is planning to organise the Indian Labour Conference?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (c): The 46th Session of the Indian Labour Conference (ILC) was held in New Delhi from 20-21 July, 2015. Requests have been received from Central Trade Union Organisations for convening the ILC. The Government has been holding tripartite consultations involving representatives of the Government, employers, and workers to deliberate on important labour policies/issues from time to time.
